

ITEM NO.48

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).33403/2016

(Arising out of impugned final judgment and order dated 26-10-2016 in PIL No.60214/2012 passed by the High Court of Judicature at Allahabad)

NOIDA TOLL BRIDGE COMPANY LTD.

Petitioner(s)

VERSUS

FEDERATION OF NOIDA RESIDENTS WELFARE ASSOCIATION
 AND ORS.

Respondent(s)

([ONLY SLP(C) No. 8060/2019 IS LISTED UNDER THIS ITEM.]

IA No.77337/2021 - VACATING STAY)

WITH

SLP(C) No.8060/2019 (XIV)

(FOR ADMISSION and I.R. and IA No.51044/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.51053/2019-PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 51044/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 51053/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 14-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Ravindra Kumar, Sr. Adv.
 Mr. Binay Kumar Das, AOR
 Ms. Priyanka Das, Adv.
 Ms. Neha Das, Adv.
 Mr. Shivam Saxena, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
 Mr. Gopal Jain, Sr. Adv.
 Mr. Raunak Dhillon, Adv.
 Ms. Madhavi Khanna, Adv.
 Mr. Nihaad Dewan, Adv.
 Mr. Jeezan Pakhliwal, Adv.
 Mr. Rakesh Chatterjee, Adv.
 Mr. Amit Bhandari, Adv.
 For M/S. Cyril Amarchand Mangaldas Aor, AOR

For Respondent(s) Mr. Parthiv K. Goswami, Sr. Adv.
 Ms. Diksha Rai, AOR
 Ms. Atiga Singh, Adv.
 Mr. Arijit Dey, Adv.
 Ms. Apurva Sachdev, Adv.

M/S. Ap & J Chambers, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Gopal Jain, Sr. Adv.
Mr. Raunak Dhillon, Adv.
Ms. Madhavi Khanna, Adv.
Mr. Nihaad Dewan, Adv.
Mr. Jeezan Pakhliwal, Adv.
Mr. Rakesh Chatterjee, Adv.
Mr. Amit Bhandari, Adv.
For M/S. Cyril Amarchand Mangaldas Aor, AOR

Mr. Binay Kumar Das, AOR
Mr. Raj Bahadur Yadav, AOR

Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.
Mrs. Pooja Kabra, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Shashank Puchauri, Adv.

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Raunak Dhillon, AOR
Mr. Gopal Jain, Sr. Adv.
Mr. Raunak Dhillon, Adv.
Mr. Rakesh Chaterjee, Adv.

Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

SLP(C)No.33403/2016

Written submissions be filed within ten days.

SLP(C) No.8060/2019

1. List after the decision in SLP(C)No.33403/2016.
2. Liberty to mention after the pronouncement of decision in SLP(C)No.33403/2016.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR

